

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2856

ANSWERED ON:07.12.2009

BHARAT NIRMAN SCHEME

Bhagat Shri Sudarshan;Jaiswal Shri Gorakh Prasad ;Kodikunnil Shri Suresh

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Bharat Nirman Scheme is implemented in all the States of the country including Kerala;
- (b) if so, the details of the projects approved and financial assistance granted to each State of the country during the last three years and the current year, State-wise;
- (c) whether the works done under the Bharat Nirman Scheme in the country during the said period is not upto the expectation of the scheme;
- (d) if so, the reaction of the Government thereto;
- (e) whether the works done under said scheme is satisfactory at present;
- (f) if not, the reaction of the Government thereto; and
- (g) the remedial steps taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT(SHRI PRADEEP JAIN `ADITYA`)

(a) & (b): Bharat Nirman Schemes of Pradhan Mantri Gram Sadak Yojana (PMGSY), Rural Housing (RH) and Drinking Water Supply (DWS) pertaining to the Ministry of Rural Development is being implemented throughout the country including Kerala. The details of the projects approved and financial assistance granted to each State for these schemes for the years 2006-07, 2007-08, 2008-09 and 2009-10 are annexed.

(c) to (g): The works under these schemes have been found to be satisfactory. In case of PMGSY, out of 12466 rural roads works taken up under scheme and inspected by National Quality Monitors (NQMs), during the period from January, 2007 to August, 2009, only 1532 works were found unsatisfactory. However, all efforts have been taken by the Ministry of Rural Development including enhancement of the institutional and the contracting capacity for accelerating the pace of implementation of the PMGSY in States.